

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1916/2024

PANCHAM SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(FOR ADMISSION

IA No. 3049/2024 - EXEMPTION FROM FILING O.T.

IA No. 14361/2024 - SUSPENSION OF SENTENCE)

WITH

SLP(Crl) No. 7226/2024 (II)

(FOR ADMISSION and IA No.106578/2024-EXEMPTION FROM FILING O.T.)

Date : 08-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Parties

Mr. R.C.Mishra, Sr. Adv.
Mr. Rajnish Kumar Jha, AOR
Mr. Mahendra Kumar, Adv.
Mr. Ilin Saraswat, Adv.
Ms. Ilma Saifi, Adv.
Mr. Ananya Mishra, Adv.Mr. Vibhav Mishra, AOR
Ms. Megha Gaur, Adv.Mr. Garvesh Kabra, AOR
Mrs. Pooja Kabra, Adv.
Mr. Avanish Deshpande, Adv.

Mr. Chandra Bhushan Prasad, AOR

UPON hearing the counsel the Court made the following

O R D E R

List on 02.09.2024.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS(MALEKAR NAGARAJ)
COURT MASTER (NSH)